

Shri K. C. Reddy: May I suggest that all the three questions, 1056, 1057 and 1058, concerning the Hindusthan Housing Factory may be taken together? All these relate to the Hindusthan Housing Factory.

Mr. Deputy-Speaker: Yes.

HINDUSTHAN HOUSING FACTORY

*1056. **Shri Matthen:** (a) Will the Minister of Production be pleased to refer to starred question No. 104 asked on the 17th February, 1953 and state the progress of the Hindusthan Housing Factory Ltd. (former Government Housing Factory) since they have taken charge of their factory and assets?

(b) Are Basakha Singh Wallenborg Ltd. still the Managing Agents of the said factory?

(c) Has there been any change in the constitution or personnel of this managing agency firm?

(d) Is the Swedish Firm still co-operating with the Managing Agents?

(e) If not, have Messrs. Basakha Singh secured any other technical advisers in place of the former?

The Minister of Production (Shri K. C. Reddy): (a) The Hindusthan Housing Factory Limited took over the buildings, plant and machinery of the Government Housing Factory on the 1st April 1953. At present they are busy reconditioning and repairing these machinery and buildings and appreciable progress has been made in this regard. They are also putting up additional constructions wherever necessary, procuring additional machinery from Messrs. Basakha Singh Wallenborg Ltd. on lease, and making necessary arrangements for starting production in all sections by about October, 1953.

(b) to (e). There was no proposal or intention at any time to appoint Managing Agents. Messrs. Basakha Singh Wallenborg Limited are equal partners with the Government of India in the Hindusthan Housing Factory
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Limited, a private Limited Company set up to manage the affairs of the Factory. There has been no change in the constitution or personnel of Messrs. Basakha Singh Wallenborg Limited. The foreign partners in that firm continue to co-operate.

MACHINERY FOR THE HINDUSTHAN HOUSING FACTORY

*1057. **Shri Matthen:** (a) Will the Minister of Production be pleased to state whether the machinery for the Hindusthan Housing Factory referred to in the answer to starred question No. 104 asked on the 17th February, 1953, has arrived or not?

(b) Have the Company been able to manufacture pre-stress concrete articles?

(c) If so, what is the quantity and value of the same?

The Minister of Production (Shri K. C. Reddy): (a) The following items of machinery have already arrived:—

(i) Pipe making plant.

(ii) Wood-working plant.

Machinery for pre-stressed concrete manufacture has already been shipped from Europe.

Machinery suitable for steel fabrication and a few minor items of laboratory and other equipment not available in India are being ordered and procured abroad.

(b) and (c). The company expects to start production of pre-stressed concrete components in November, 1953.

PAYMENT OF RENT BY HINDUSTHAN HOUSING FACTORY

*1058. **Shri Matthen:** (a) Will the Minister of Production be pleased to state whether the Hindusthan Housing Factory has paid any part of the rent stipulated in the agreement?

(b) What is the present position of the large stock of material of the old Government Housing Factory and who is in charge of them?